

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No.466 of 2014 in Appeal No.25 of 2013

Dated: 2nd January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member, (P&NG)**

In the matter of:-

**Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Arjun Masters

Counsel for the Respondent(s) :

ORDER

Heard Learned Counsel for the Appellant

Issue Notice to Respondent no.1 returnable on 16.01.2015. Post the
matter for hearing on **16.01.2015**

**(Nayan Mani Borah)
Technical Member (P&NG)
mk/vg**

**(Justice Ranjana P. Desai)
Chairperson**